

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P. (S) No. 7354 of 2019**

Naresh Kumar

... **Petitioner**

**-Versus-**

The State of Jharkhand & Others

... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner : Mr. Saurabh Shekhar, Advocate

For the Respondent-State : Mr. P.A.S. Pati, S.C.-IV  
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04/25.06.2020. Heard Mr. Saurabh Shekhar, learned counsel for the petitioner and Mr. P.A.S. Pati, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the respondent-State is directed to file counter affidavit within four weeks.

Post this matter on 03.09.2020.

**(Sanjay Kumar Dwivedi, J.)**

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